## File. No. 5(1)2016/CLA/DO/Delhi/RCD/FSSAI

Food Safety and Standards Authority of India (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 25 November, 2020

## OFFICE ORDER

Subject Notification of FSSAl's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -reg

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, Sh. B.S. Acharya, Joint Director, Regional Office-North Zone is hereby appointed as Designated Officer for Delhi, Rajasthan, Uttarakhand, Himachal Pradesh and Haryana with immediate effect until further orders. The above Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(Arun Singhal) Chief Executive Officer, FSSAI

To

- 1 Commissioners of Food Safety of all States/UTs
- 2 All Designated Officers/All Central Licensing Authority
- 3 IT Division- for uploading the order on FSSAI website
- 4 HR Division, FSSAI HQs
- 5 Guard File of Regulatory Compliance Division

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(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)